GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 569

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018/ MEGHA 17, 1939 (SAKA)
TRAFFICKING OF CHILDREN

569. SHRI RAM MOHAN NAIDU KINJARAPU: SHRI K.C. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of trafficking, missing and abduction of children reported during each of the last three years and the current year, State/ UT-wise:
- (b) the measures taken for rehabilitation of such children alongwith the number of children rescued during the said period;
- (c) whether the Government proposes to create a national database of missing persons, especially children, to keep tabs on this illegal activity; (d) if so, the details thereof; and
- (e) the details of action taken under various schemes like operation smile and operation muskaan to trace and relocate missing and destitute children and the measures taken to curb trafficking and abduction of children in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): State/UT-wise details of number of children trafficked & rescued during the year 2016; children kidnapped & recovered; and children reported missing & traced during the years 2014-2016, as compiled by the National Crime Records Bureau (NCRB), are given in the statement at Annexure-I. NCRB has informed that they have started collecting data on Human Trafficking from Anti Human Trafficking Units of States/UTs from the year 2016 only.

The Ministry of Women and Child Development is implementing a centrally sponsored scheme, namely the Integrated Child Protection Scheme (ICPS) (now "Child Protection Services") for providing financial assistance to State Governments/UT Administrations, on a cost-sharing pattern, with the objective to create a safe and secure environment for overall development of children in need of care and protection, including destitute children. The programmes and activities at these Child Care Institutes inter-alia include access to vocational training, recreation, health care and counseling etc. (c) to (e): The National Crime Records Bureau has informed that it maintains TALASH database for missing persons including children, unidentified dead bodies and unidentified persons. The Ministry of Home Affairs had advised all States and UTs to take up the initiative of recovering missing children under Operation Smile/Muskan. The States were advised to upload the particulars of recovered children on 'Missing Child' portal of Ministry of Women and Child Development. The Ministry of Women and Child Development was also requested to extend all possible assistance from their existing schemes for rehabilitation of these rescued children. The Ministry of Women and Child Development has web portals namely "TrackChild" and "Khoya-Paya" to track missing and found children. The "Khoya-Paya" portal has been integrated as a citizen corner on TrackChild portal. 'TrackChild' provides live database of 'missing' children. The portal also rovides facility

for mapping vulnerable locations, i.e. the places where a large number of children were reported missing with a view to taking corrective action in those areas. The Ministry of Women & Child Development also provides support for an outreach service for children in distress through a dedicated toll free number 1098.

The Ministry of Women & Child Development has prepared Standard Operating Procedures (SOPs) for tracing missing children and has circulated them to all States and UTs for further dissemination to all stakeholders such as Police, Child Welfare Committee (CWCs) Juvenile Justice Boards (JJBs) etc. These SOPs lay down uniform guidelines for expediting the search and rehabilitation of missing children all over the country.

To address the issue of human trafficking, the Ministry of Home Affairs has been issuing advisories and guidelines to all States and UTs from time to time. These advisories are available on the website of Ministry of Home Affairs at http://mha.nic.in. The Ministry of Home Affairs has also provided financial assistance to States to set up Anti Human Trafficking Units to handle the human trafficking cases.

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Annexure-I

State/UT-wise Children Trafficked & Rescued, cases of Kidnapped & Abduction of Children & Children Recovered and Children Missing & Traced during 2014-2016

	Human Trafficking				Kidnapping & Abduction Kidnapping & Abduction						Missing Children					
	2016			····s	2014		2015		2016		2014		2015		2016	
		Total											2010			
		Cases (All Age	Children	Children	Kidnapped	Victims	Kidnapped	Victims	Kidnapped	Victims	Missing	Traced	Missing	Traced	Missing	Traced
SL	State/UT	Group)	Trafficked	Rescued	Cases	Recovered	Cases	Recovered	Cases	Recovered	Children	Children	Children	Children	Children	Children
1	Andhra Pradesh	239	44	44	637	240	530	333	494	210	2043	2449	2285	2109	2155	1912
	Arunachal		•			4.5	120	20			40	2.5	400	0.0	20	
2	Pradesh	2	2	0	67	46	120	29	56	44	43	35	102	82	38	33
3	Assam Bihar	91	130 196	37 196	455 1865	0 1074	1686	188 805	2970 3257	1555	1388 1539	721 890	1498 2057	1137 2444	1381 4817	1069 3026
5	Chhattisgarh	43 68	138	136	1845	1381	1536 1848	1429	1989	1503	1779	1794	2102	1821	2262	2051
6	Goa	40	2	2	134	127	102	115	88	89	63	60	41	42	26	25
7	Gujarat	548	485	435	2101	1439	1590	1669	1749	2381	1375	1284	1092	1088	1315	1247
8	Haryana	51	13	13	1093	602	1445	1075	1282	1213	1299	821	1736	1401	1768	1695
9	Himachal Pradesh	8	4	4	213	169	232	143	230	243	205	379	249	212	170	174
	Jammu &	Ŭ			213	10)	202	1.0	250	2.0	202	5.,	2.7		170	17.
10	Kashmir	0	0	0	139	77	245	194	167	193	638	508	414	590	304	354
11	Jharkhand	109	90	31	106	66	137	130	247	135	384	394	367	191	479	329
12	Karnataka	404	332	332	1238	815	1670	1512	2144	1863	4034	2982	2677	2213	1943	2733
13	Kerala	21	83	339	134	120	174	114	157	183	1079	905	1579	1591	1524	1520
14	Madhya Pradesh	51	97	2653	6344	2772	5270	3241	6016	6059	6689	5730	7919	9203	8503	8197
15	Maharashtra	517	172	172	2623	1882	6966	5751	7956	5785	11301	13757	4450	4782	4388	4357
16	Manipur	3	9	9	69	32	52	12	62	287	36	34	34	30	146	172
17	Meghalaya	7	1	1	54	43	66	45	76	45	134	122	167	119	124	155
18	Mizoram	2	2	2	2	1	9	8	5	2	2	2	3	3	0	0
19	Nagaland	0	0	0	7	1	40	38	47	45	1000	3	33	28	71	63
20	Odisha	84	206	192 34	874 876	565	993 943	840 758	1154	1045 840	1090 573	407 543	1807 559	698 478	1901 597	589 510
21	Punjab Rajasthan	13 1422	48 2519	5626	1875	431 1302	1728	1381	1031 1891	2160	2332	2598	2507	1233	1980	3216
23	Sikkim	1422	2319	3020	17	4	2	5	11	0	94	88	119	74	109	110
24	Tamil Nadu	434	317	648	390	456	407	514	373	511	3373	3340	4280	4201	4632	4660
25	Telangana	229	7	7	660	365	650	280	759	889	2438	1681	2987	3313	3679	3597
26	Tripura	0	6	6	88	50	106	80	100	127	446	446	171	151	169	171
27	Uttar Pradesh	79	822	852	5875	5938	5914	5213	9657	8732	2089	2265	2720	2122	2903	1861
28	Uttarakhand	12	3	3	275	129	446	58	436	64	230	137	531	325	435	589
29	West Bengal	3579	3113	2216	3205	1673	2955	803	4178	1523	14371	14793	7676	6261	8335	5388
	TOTAL															
	STATE(S)	8057	8842	13991	33261	21800	37862	26763	48582	37726	61071	59168	52162	47942	56154	49803
30	A & N Islands	1	0	0	12	15	28	37	25	26	28	26	47	49	47	48
31	Chandigarh	1	1	1	130	239	171	163	145	162	164	137	217	187	201	152
32	D&N Haveli	7	0	0	8 4	0 2	14 21	25 22	10 20	8 26	24	13	0 25	5 20	2 29	27
34	Daman & Diu Delhi UT		190	190	6452	5414	6881	5641	5935	5345	7513	6349	7928	6182	6921	5863
35	Lakshadweep	66	0	0	0432	0	0881	0	0	0	0	0349	1928	0182	0921	0
36	Puducherry	0	0	0	9	3	5	0	6	8	59	57	64	64	53	49
	FAL UT(S)	75	192	192	6615	5673	7120	5888	6141	5575	77 9 7	6586	8281	6507	7253	6141
TOTAL (ALL INDIA)		8132	9034	14183	39876	27473	44982	32651	54723	43301	68868	65754	60443	54449	63407	55944

Source: Crime in India

Note: 1) Victims Rescued, Recovered and Traced may include Recovery of Trafficked/Kidnapped/Missing Children from previous years also

²⁾ Trafficking includes Human Trafficking, Buying and Selling of Girls, Importation of Girls, Procuration of Minor Gilrs, Procuring/Inducing of Girls for Prostitution

³⁾ Importation of Girls and Procuration of Girls are shown as part of Trafficking Hence Excluded from Kidanapping Head